

(b) The law prohibits the registration of a name in more than one constituency and the registration of a name in the same constituency more than once. The Electoral Registration Officer, on his own motion, or on the basis of an objection made to him in this regard can delete such duplicate entries.

Investment held by RBI in Banking Department

2464. SHRIMATI SUMITRA
MAHAJAN
SHRI BHAGWAN
SHANKAR RAWAT
SHRIMATI MAHEN-
DRA KUMARI :

Will the Minister of FINANCE be pleased to state :

(a) whether the investment held by the Reserve Bank of India in its

banking department has increased in between June 1989 and June 1990; and

(b) if so, the details of the increase, component-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) Yes, Sir. As reported by Reserve Bank of India, the component-wise details of investments held by RBI in the Banking Department and their variations between June 1989 and June 1990 are given below :

(Rs. in crores)

Components	Amount of Investments		
	As on 30-6-89	As on 30-6-90	(+) Increase (-) Decrease
1. GOI Dated Rupee securities	8912.83	12404.35	(+) 3491.52
2. GOI (Conversion) spl. securities	13800.00	17400.00	(+) 3600.00
3. Shares, Bonds	638.71	714.21	(+) 75.50
4. Foreign Shares/Bonds	1592.31	1413.77	(-) 178.54
5. Others	708.95	418.35	(-) 290.60
	25652.80	32350.68	(+) 6697.88

Export of Iron Ore to South Korea

2465. SHRIMATI SUMITRA
MAHAJAN
SHRI BHAGWAN
SHANKAR RAWAT
SHRIMATI MAHEN-
DRA KUMARI :

Will the Minister of COMMERCE be pleased to state :

(a) whether the export of iron ore to South Korea through Paradip Port has since been resumed;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

(c) South Korea has switched over to large ore carriers for importing iron ore so as to economise on freight cost. These large carriers cannot call at the Paradeep Port because of the limitation of draft available at this Port and lower loading rate.

Criteria for determining category of borrowers for priority sector lendings by Public Sector Banks

2466. SHRIMATI SUMITRA
MAHAJAN
SHRIMATI MAHEN-
DRA KUMARI :

Will the Minister of FINANCE be pleased to state :

(a) the criteria laid down for determining the category of borrowers to be included in the priority sector lendings by public sector banks;